


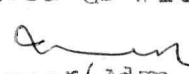
M/s. G. K. Mishra  
G. K. Mishra  
N. Surain  
A. N. Patil  
CAT/17/11

(A)  
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 587 ..... 1995

Narayan Panda ..... Applicant (s)

Versus  
Chief Engineer, S. P. Rly. Co. .... Respondent (s)

| Sr. No | Date     | Order with Signature   |
|--------|----------|--|
|        |          | <p>REGISTER</p> <p><br/>Registrar</p>   |
| 1.     | 17.10.95 | <p>Shri G.K. Mishra, learned counsel for the Petitioner seeks permission of this Court to withdraw the petition. He says that he will make a representation to the railway authorities. Permission granted. Petition dismissed as withdrawn.</p> <p><br/>Member (Adm.)</p> |

20.10.07 b5212  
20 filed.  
26.9.95

In this application  
of 19, the applicant  
has prayed for  
regularisation.  
For Registrar.

26.9.95  
Registrar  
27.09.95  
for admission  
Patil  
16/11  
Borch